

**Central Administrative Tribunal  
Principal Bench**

**OA No.4487/2017**

New Delhi, this the 20<sup>th</sup> day of December, 2017

**Hon'ble Ms. Nita Chowdhury, Member (A)**

MES No.435072 MC Bindal,  
Aged about 77 years,  
S/o Late Shri Kashi Ram presently Retiree  
w.e.f. 31.07.2000 as AE/BR MES R/o Gp-48  
Ganga Nagar, Mawana Road,  
Meeruth while was last posted in the  
Establishment of Commander Works Engineer (CWE),  
Meerut which is an organization of E-in-C's Branch  
AHQ and is under HQ CC MES Bareilly Zone  
Ministry of Defence.

...Applicant

**Versus**

1. The Union of India,  
(Through Secretary),  
Ministry of Defence,  
South Block,  
New Delhi-110001.
2. The Directorate General of Personnel,  
E-in-C's Branch AHQ,  
Rajaji Marg, Kashmere House,  
DHQ PO,  
New Delhi-110011
3. The Controller General of Defence Accounts  
(CGDA),  
Ulan Batar Marg,  
Palam Delhi Cantt-110010.
4. The HQ CE MES, Bareilly Zone,  
Sarvatra Bhawan,  
Station Road, Bareilly Cantt.
5. The Chief Records Officer,  
(MES) Delhi Cantt-110010.
6. The Principal Controller of Defence Accounts,  
(Pension) Darupadi Ghat, Allahabad.

7. The CDA (Army),  
Belvadier Complex,  
Meerut Cantt-250001.
8. The Commander Works Engineer,  
CWE, 29-J, The Mall, Meerut Cantt.

...Respondents

**ORDER (ORAL)**

Nobody appears on behalf of the applicant in this matter even on revised call. It is noticed that this OA has been filed with long period of delay as the applicant has requested for refixing of his pay while admitting that he was superannuated in 2000. No Application for condonation of delay has also been filed.

2. In the circumstances, the OA is dismissed. However, the applicant is at liberty to file fresh OA, if so advised legally, along with Application for condonation of delay. No costs.

**( Nita Chowdhury )**  
**Member (A)**

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